

Investment For Research And Development

422. SHRI RAMASHRAY PRASAD SINGH :

SHRIMATI SHEELA GAUTAM :

Will the PRIME MINISTER be pleased to state :

(a) the total investment made in Research and Development work and the share of Public and Private sector therein, separately;

(b) the extent of amount invested in industrial Sector for Research and Development work as compared to that of other developing nations; and

(c) the steps taken to increase the share of funds for Research and Development work out of the total amount invested in industrial sector?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) :

(a) The total investment made in Research and Development work in the country during 1992-93 is estimated to be Rs. 5141 crores the share of public and private sectors therein is 11.4% and 15% respectively.

(b) The extent of amount invested in industrial sector for Research and Development work in the country is 26.4% as compared to 5 - 25% in other developing nations.

(c) Government have evolved fiscal incentives and other support measures to encourage industry to increase investments in Research and Development.

Khadi And Village Industries Commission

423. SHRI JAGMEET SINGH BRAR :

SHRI NAWAL KISHORE RAI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the loan limit to Khadi and Gramodhyog by nationalised banks has been fixed at 1000 crore rupees;

(b) whether Khadi and Village Industries

Commission has prepared any scheme to extend to benefit of this facility to its units;

(c) if so, the details thereof; and

(d) the total amount of loan provided to various units in the States indicating the number of units and names of the States separately, upto August 1995?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Providing timely and adequate credit to the KVI sector is very crucial for growth of this sector. In this connection, Finance Minister, in his budget speech for the current financial Year 1995-96, has declared a new scheme under which a consortium of banks will provide Rs. 1000 crores to the KVIC for onlending to viable KVI units either directly or through State KVI Boards. The Central Government and State Governments will guarantee these loans by commercial bands to KVIC and KVIBs respectively. The Reserve Bank of India has designated the State Bank of India as the consortium leader. The shares of different banks have been worked out by the Reserve Bank of India. The Central Government will guarantee the loans given by consortium of bands to KVIC. The State Governments will guarantee the bank loan given by KVIC to State KVI Boards. To the extent of guarantee offered by the State Governments, the Central Government guarantee would be covered by counter-guarantee.

(d) As the scheme has been worked out recently, actual release of funds is yet to take place.

[English]

Joint Ventures In India

424. SHRI SRIBALLAV PANIGRAHI :

DR. MUMTAZ ANSARI :

SHRI P. KUMARASAMY :

Will the Minister of INDUSTRY be pleased to state :

(a) the number of proposals for foreign investment in the country cleared during 1994-95 and also during 1995-96 so far;